

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 192/252/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

NAME OF THE COMPANY: Shri Madan Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: None

For the Respondent: Mr. Manish Raj, CP for ROC, Delhi
Ms. Lakshmi Gurung, Standing Counsel for the
Income Tax Department with Ms. Easha Kadian,
Advocate


ORDER

Report of the ROC and Income Tax Department are on record.

To come up for orders.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**